NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Levigo Engineering India Pvt. Ltd.
CP No.115/ BB/17	-	Await report from ROC	66	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

04) DEVIKA

SATHY ANARAYANA

9620698482.

ORDER

PCS for Petitioner Company is present. Matter is listed today for report of ROC-Karnataka, Bangalore. ROC report already received. For hearing list it on 29/01/2018.

Member (T)

Member (J)